

(c) if the answers are in the affirmative, the reasons for such action?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) Government of India consider that Dr. Ashraf does not qualify for Indian citizenship. Hence the question of a grant of an Indian passport to him does not arise.

(b) Yes.

(c) The reason is that he is not considered an Indian national.

**COMMITTEE TO INVESTIGATE INTO
TEA INDUSTRY**

***792. Shri Venkataraman:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have appointed a Committee to investigate into the Tea Industry;

(b) the members of the Committee; and

(c) the terms of reference of the Committee?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Government have appointed a team of two officials assisted by a Cost Accounts Officer for this purpose.

(b) The members of the team are:

(1) Shri E. Rajaram Rao, Member, Central Board of Revenue, Ministry of Finance, Government of India.

(2) Shri M. A. Mulky, Ministry of Commerce and Industry, Government of India.

(c) To investigate into the difficulties being experienced by the tea industry owing to the sharp fall in price and to recommend measures of relief.

DISPLACED PERSONS' COLONIES

***793. Shrimati Renu Chakravartty:** Will the Minister of Rehabilitation be pleased to state:

(a) the total number of Central Government displaced persons' colonies in West Bengal and the number of displaced persons housed therein;

(b) how many have closed down during the last three years (year-wise); and

(c) the number of women and children who have died therein during the last three years (year-wise)?

The Minister of Rehabilitation (Shri A. P. Jain): (a) and (b). The Fulia

Township is the only colony of displaced persons in West Bengal run by the Central Government, its population was 2,478 on the 31st March 1952.

(c) The information is being obtained and will be laid on the Table of the House in due course.

**VOCATIONAL TRAINING FOR DISPLACED
WOMEN**

***794. Shrimati Renu Chakravartty:** Will the Minister of Rehabilitation be pleased to state:

(a) how many institutions there are under the aegis of Central Government for giving vocational training to displaced women?

(b) where are these centres; and

(c) how many women have been given employment through the efforts of Government?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Two such institutions are run directly by the Government of India.

(b) Rajpura and Faridabad.

(c) The information is not available.

IRON ORE

***795. Shri C. R. Narasimhan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether iron ore is being exported abroad;

(b) if so, to which countries;

(c) from which districts of the various States of India iron ore is taken for export;

(d) whether any country has been offered to increase its import of iron ore from India; and

(e) what are the export figures of this commodity for 1950 and 1951?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Yes, Sir.

(b) Belgium, Czechoslovakia, Japan, Germany and Netherlands.

(c) Singhbhum in Bihar, Keonjhar and Mayurbhanj in Orissa, Ratnagiri in Bombay and Cuddapah and Bellary in Madras.

(d) No, Sir.

(e) 55,322 tons in 1950 and 1,85,487 tons in 1951.

**COMPENSATION FROM JAPANESE
GOVERNMENT**

***796. Bishop Richardson:** Will the Prime Minister be pleased to state